

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
AT CIRCUIT SITTING SHIMLA

...
ORIGINAL APPLICATION NO.060/00713/2017

Chandigarh, this the 13th day of December, 2018

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CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)

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1. Manish Sharma S/o Sh. Des Raj Sharma, aged 33 years R/o 259 Lajpat Nagar, Jalandhar, Casual Artist/Announcer (Group C)
2. Alka Joshi D/o Sh. Ved Parkash Sharma R/o 239, Mota Singh Nagar, Near Bus Stand Jalandhar.
3. Amaneet Kaur Bhatia D/o S. Narinder Pal Singh Bhatia, R/o 75A/13 Garden Colony GTB Nagar Jalandhar.
4. Amanpreet Kaur D/o S. Sarbjit Singh R/o 66 Narayan Nagar Basti Sheikh Road Jalandhar.
5. Anuradha D/o Sh. Hans Raj R/o H. No. 3, Tower Town, Khurla kingra, Near TV Town, Jalandhar.
6. Anuradha Wadhawan D/o Sh. Rajwant Rai Wadhawan R/o 72/3 Preet Nagar Ladowali Road Jalandhar.
7. Archana D/o Sh. Subhash Chander Verma R/o 509 New Guru Teg Bahadur Nagar Jalandhar.
8. Ashwani Kumar S/o Sh. Uttam Chand R/o 368/17 Krishna Nagar Jalandhar.
9. Deepali Wadhwa D/o Sh. Ram Krishan R/o 44 New Kailash Nagar Near Sodal Jalandhar City.
10. Devika Tiwari D/o Sh. Dharam Pal R/o ER98 Pakka Bagh Near Punjab Kesri Jalandhar.
11. Deepali D/o Sh. Kuldeep Bhalla R/o H. No. 14, Vikas Puri B/S KMV College, Doaba Chowk Jalandhar.
12. Gaganbir kaur D/o S. Manjit Singh R/o H. No. 241 New Joginder Nagar Rama Mandi Jalandhar.
13. Gagandeep Sondhi s/o S. Gurmej Ram R/o Village Sattowali, P.O. Rohjari, Distt. Jalandhar – 144303.
14. Gaurav Kocher S/o Sh. Ramesh Kocher, R/o NN581 Gopal Nagar Jalandhar.
15. Ginisha D/o Sh. Subhash Nayyar R/o NN-622 Gopal Nagar Jalandhar.
16. Gurmail Singh s/o S. Seetal Singh R/o 63 Aman Namar Sodal Road Jalandhar.
17. Gurpreet Kaur D/o S. Bhupinder Singh R/o 11-Shanker Garden, Model Town, Jalandhar City.
18. Gurpreet Kaur, D/o S. Malkiat Singh, R/o VPO, Bias Pind Jalandhar.
19. Harminder Singh D/o S. Chanan Singh R/o 37 Adarsh Nagar Jalandhar.
20. Harpreet Kaur D/o Sh. Chander Mohan R/o 156 Ashok Nagar, Jalandhar.
21. Ishu D/o Sh. Satinder Kumar R/o House No. – 41/Mohalla No. 11 Jalandhar Cantt.

22. Jyoti Kala D/o Sh. Ramesh Chander R/o B-15/69
Mandi Road, Near Rachna Printing Press Jalandhar.
23. Karamajeet Kaur D/oS. Jarnail Singh R/o H. No. 3
Street No. -3 Arman Nagar, Dakhoha Jalandhar.
24. Karan S/o Sh. Vijay Kumar R/o 18-A Ishwar Nagar
Kala Sangha Road Jalandhar.
25. Mohit Batra S/o Sh. Ravinder Kumar R/o 55-C Punjab
Avenue Urban Estate Phase-1, Jalandhar.
26. Navjot Kaur D/o Sh. Gurdyal singh R/o H. No. 29 Guru
Ram Das Enclave Basti Danishmanda Jal.
27. Neeru Nagpal D/o Sh. Om Parkash Nagpal R/o NH 87
Neela Mahal Jalandhar City.
28. Neetu D/o Pritpal Singh R/o H. No. 444 Street No. 18,
Krishan Nagar Near Adarsh Nagar Jalandhar.
29. Nidhi Chugh D/o Sh. Om Parkash Chugh R/o 366-B
Gali No. 11/5 Tagore Nagar Jalandhar.
30. Pankaj S/o Sh. Mohinder Singh R/o 1138 Main Bazar
Garha.
31. Paras Chaddha S/o Sh. Vinod Kumar Chaddha R/o
C/o Mr. Surinder Sharma, 2 Teachers Colony Gopal Nagar
Jalandhar.
32. Parminder s/o S. Satinder Pal Singh, R/o 441/18
Krishan Nagar Jalandhar.
33. Poonam D/o Sh. Rajinder Kalra R/o 39-B Roop Nagar
Near BOI Garha Road Jalandhar.
34. Rachna Sewak D/o Mr. Shakti Sabharwal R/o 38 B/11
Deol Nagar Opp Maniratan Dhaba Nakodar Road Jalandhar.
35. Rajni D/o Sh. Jamna Dass R/o NM172 Mohalla Karar
Khan Jalandhar.
36. Rajwant s/o S. Gurmeet Singh R/o VPO Sammipur
Jalandhar.
37. Ritu Bala D/o Sh. Mulakh Raj R/o 91 A Guru Nagar
Near Lal Mandir Model Town Jal.
38. Sanjay Sareen S/o Sh. D.R. Sareen R/o 155 Cheema
Nagar Mithapur Road Jalandhar.
39. Sandeep Singh s/o S. Sukhbir Singh R/o 455-A Paras
Estate Basti Peer Daad Jalandhar.
40. Sangam Sandhu D/o S. Kewal Singh Sandhu R/o 84-C
Sodal Nagar, Jalandhar.
41. Sarabjit Kaur D/o Sh. Bakshi Ram R/o 1138 Main
Bazar Garha Jalandhar.
42. Sheetal Thakur D/o Sh. Naresh Kumar, R/o 136/156
Gurjeet Nagar Garha Road Jalandhar.
43. Sonia Saini D/o Sh. Harbhajan Singh R/o 69, Railvihar
Near GNDU Regional Campus Ladhewali Jalandhar.
44. Vikas Neb S/o Sh. Satish Chander Neb R/o 24
Madhuban Colony Kapurthala Road, Jalandhar.
45. Asha Rani D/o Sh. Prithvi Ram, R/o 475, Sansarpur,
Jalandhar.

....Applicants

(Present: Mr. S.D. Gill, Advocate)

Versus

1. Union of India through Secretary to the Govt. of India, Ministry of Information & Broadcasting, New Delhi-110001.
2. Prasar Bharati Broadcasting Corporation of India, represented by its Chief Executive Officer, New Delhi – 110001.
3. Director General All India Radio, Akashvani Bhawan Parliament Street, New Delhi – 110001.
4. Station Director, All India Radio, Jallandhar.

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Respondents

(Present: Ms. Monika Kondal, Advocate for Mr. K.K. Thakur, Advocate)

ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)

1. The applicants are aggrieved against the order dated 25.04.2017 (Annexure A-1) whereby they were directed to again appear for audition and re-screening test.
2. After exchange of pleadings, the matter is taken up for hearing today.
3. Learned counsel for the respondents apprised this Court that the case of regularization of the persons like the applicants is pending before the Hon'ble Supreme Court, in an SLP titled **Prasar Bharti Vs. Shafeeq Ahmed** (I.A./92636/2018 & I.A./92638/2018 in case diary No. 22646/2018), filed against the judgment passed by the Hon'ble Kerala High Court. Thus, a plea has been raised by the respondents that if they succeed in the SLP then the impugned order will prevail. Therefore, it is prayed that the matter may be disposed of with liberty to the applicants to move an application for revival of the O.A., if need arises, after the decision of the Hon'ble Apex Court in the indicated case.
4. Learned counsel for the applicants submitted that since the applicants are protected by this Court while directing the respondents to maintain status quo vide order dated 05.07.2017,

the operation of that order may be extended till the decision of the SLP aforementioned by the Hon'ble Supreme Court.

5. Considering the fact that the issue of regularization of identically placed persons, working in different circles, is pending consideration before the Hon'ble Supreme Court, we deem it appropriate, as suggested by the respondents, to dispose of this O.A., with liberty that the either party may get it revived after the decision of the Hon'ble Supreme Court, if need so arises. Ordered accordingly.

6. Considering that this Court ordered status quo qua the applicants, vide order dated 05.07.2017, it is directed that the protection granted vide this order shall continue till the decision of the indicated SLP by the Hon'ble Supreme Court.

7. The O.A. stands disposed of in the above terms. MA NO. 060/01811/2017 stands disposed of accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 13.12.2018

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